Policy initiative for development of industrial/economic corridors

2727. SHRI AJAY SANCHETI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has taken a policy initiative to develop industrial/economic corridors for boosting industrial development;

(b) if so, the industrial corridors created by Government;

(c) how far these are functioning;

(d) whether a National Industrial Corridor Authority (NICDA) is being setup to coordinate the development of the industrial corridors; and

(e) if so, the progress made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) Yes, Sir. Government of India has adopted the strategy of developing integrated industrial/economic corridors in partnership with State Governments for boosting industrial development. The details of five industrial/economic corridors are as follows:

(i) **Delhi Mumbai Industrial Corridor (DMIC):** The project spans the States of Uttar Pradesh, Haryana, Rajasthan, Madhya Pradesh, Gujarat and Maharashtra along the Western Dedicated Freight Corridor (DFC) of the railways. Initially, 8 nodes/cities in the six DMIC States have been taken up for development.

(ii) **Chennai-Bengaluru Industrial Corridor (CBIC):** Master Planning of the following three industrial nodes has been completed:—

1. Ponneri (Tamil Nadu)
2. Tumkur (Karnataka)
3. Krishnapatnam (Andhra Pradesh)

(iii) **Bengaluru-Mumbai Economic Corridor (BMEC):** The following one node has been identified for master planning:

1. Dharwad (Karnataka)

(iv) **Vizag-Chennai Industrial Corridor (VCIC):** The following two nodes for master planning have been identified:

1. Visakhapatnam (Andhra Pradesh)
2. Srikalahasti-Yerpedu (Andhra Pradesh)

(v) **Amritsar-Kolkata Industrial Corridor (AKIC):** Feasibility study with respect to the Inception Report has been completed.

(d) and (e) National Industrial Corridor Development Authority (NICDA) has not been constituted yet.

Environmental effect of products imported from China

†2728. SHRI SANJAY RAUT: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the names of products which are manufactured in China and imported into India;

(b) the details regarding products which are manufactured by assembling of parts in India through Chinese technique;

(c) whether it is a fact that relatively more carbon dioxide is emitted from the products manufactured in China and whether any environmental test regarding these products has been done or is done; and

(d) if so, when were the tests conducted and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) There are around 11,500 products/items at 8 digit HS codes in the Indian Trade Classification (Harmonised System), 2012. Details of the products imported into the country are available in the public domain at Department of Commerce *website: http://commerce.nic.in/eidb/default.asp*. A Statement indicating products/items at two digit HS Codes (98 product groups) imported into India from China during 2014-15 and 2015–16 (April to September, 2015) is given in Statement (*See* below).

(b) to (d) Economies today across the globe are highly complex and interdependent. No economy can adopt a closed door policy without adversely impacting its citizens' welfare. Imports address situations like shortage/non-availability of item, price/quantity preferences of consumers etc. Within this framework, goods are imported into the country subject to all the laws/rules regarding protection of environment, ensuring quality, standards and national security. Further, the Foreign Trade Policy (2015-20) lays down that whatever domestic Laws/Rules/Orders/Regulations/Technical specifications/environmental/safety and health norms are applicable on domestically produced goods, the same shall apply, *mutatis mutandis*, to imports.

India has an elaborate and robust legal framework and institutional set up to protect its environment, life and health of its people, plants and animals. The Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified the

† Original notice of the question was received in Hindi.